

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6014
ANSWERED ON:04.05.2000
AIRPORTS AUTHORITY OF INDIA
KINJARAPU YERRANNAIDU;VUKKALA RAJESWARAMMA

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is true that both division of AAI(Airports Authority of India) and National Airport Authority are working independently having different (Recruitment and Personnel) Rules resulting in avoidable expenditure on establishment and lower profits; and

(b) if so, the remedial measures proposed to be taken by Government in this regard?

Answer

THE MINISTER OF CIVIL AVIATION

(SHRI SHARAD YADAV)

(a) and (b):- National Airports Division and International Airports Division of Airports Authority of India (AAI) are networking independently, except that Recruitment and Promotion (R&P) Regulations followed are separate in both the divisions as were before the merger of the two authorities in 1995. This has, however, not lowered the profits of AAI. Action is at hand to have common R&P Regulations for both divisions of AAI.